

IN THE COURT OF DISTRICT & SESSION'S JUDGE PAURI GARHWAL

FOLLOWING TYPE OF FOR CASES HEARING ON VIDEO CONFERENCING MODE BE
TAKEN UP ON 09-06-2021

V.C. Time: 10.30 AM-11.00 AM FOR BAIL APPLICATION

Sl.N.	Case	Name of Party	Fix for
1	Bail-26/2021	Manoj Kumar Vs Senior Intelligence Officer & ors.	Argument
2	Bail-27/2021	Vibhu Grover Vs Senior Intelligence Officer & ors.	Argument

V.C. Time: 11.00 AM-12.15 PM FOR ARGUMENT'S FILE

Sl.N.	Case	Name of Party	Fix for
1	Crl. Appeal-10/2019	Chhandra Kishor Vs state	Argument
2	Crl. Appeal-115/2019	Vipin Ballabh Vs State	Argument
3	Crl. Appeal-41/2019	Sushil Vs State	Argument
4	Crl. Appeal-32/2018	Ganesh Chandra Vs State	Argument

* For link please visit official website of District Judge Pauri. In case of difficulty, contact on help line number displayed on official website of the Court.

Ordered by Court

Sr. Assistant 09.6.2021

District & Session 's Judge Court
Pauri Garhwal